

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1222  
ANSWERED ON:30.11.2012  
RESERVATION IN ANGANWADI CENTRES  
Singh Shri Uday Pratap

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) the number of Anganwadi Supervisors/Workers/Helpers belong to the Scheduled Castes/Scheduled Tribes/Other Backward Class, State-wise;
- (b) whether the provisions of reservation in employment is also applicable in the recruitment of these employees in Anganwadi Centres;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): The data-base of number of Supervisors/ Anganwadi Workers (AWWs)/ Anganwadi Helpers (AWHs) belonging to the Scheduled Castes/ Scheduled Tribes/ Other Backward classes is not maintained by the Ministry.

(b) to (d): Under the ICDS Scheme, the post of Supervisor is a regular post and borne on the State Cadre. The policy of reservation, if any, is applicable for their recruitment as per State Government Rules.

As regards AWWs/AWHs, the ICDS Scheme envisages them as "honorary workers" from the local community who come forward to render their services, on part-time basis, in the area of child care and development. The guidelines also stipulate that special care should be taken in their selection so that, children of SCs and other weaker sections of the Society are ensured free access to the Anganwadi.

The AWWs/AWHs are appointed by the respective States/UTs from the local communities. Since the Central Govt. has neither any role in their appointment nor do they hold any Civil post, no such guidelines have been prescribed for reservation for SC/ST in the appointment of AWWs/AWHs.